

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

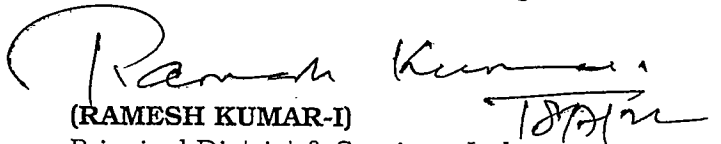
In supersession of all earlier orders, the **Vigilance Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Judicial Officers to deal with the complaints against Gazetted and Non-Gazetted Staff of North-East District, Karkardooma Courts, Delhi:-

S. No.	Name of Judicial Officer	Designation
1.	Sh. Pulastya Pramachala, ASJ-03/NE	Chairman
2.	Sh. Shirish Aggarwal, CMM/NE	Member
3.	Sh. Pragati, ACJ/ARC/CCJ/NE	Member

The Chairman shall also act as Officer Incharge of Vigilance Branch.

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman/Officer Incharge.

The correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi shall be done only through the undersigned.

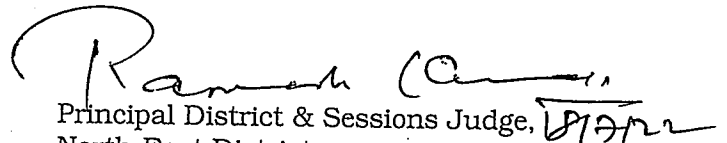

(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 4155-4163 /Comm./Judl./N-E/KKD/Delhi/2022

Dated 18 JUL 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officer Incharge, Vigilance Branch (Central), Tis Hazari Courts, Delhi.
4. All the Judicial Officers posted in this district with the request to bring this order in the notice of the staff members working under their kind control.
5. The Administrative Officers (Judl.) of all the branches of this district with the request to bring this order in the notice of the staff members working under their kind control.
6. PRO/APRO, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts / Karkardooma Courts, Delhi.
8. Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.